

COMPETITION APPELLATE TRIBUNAL

RTPE 19/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

....Complainant

Vs.

M/s. Berkeley Automobiles Ltd. & Anr.Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri S.K. Sharma, Advocate for
Respondent**

ORAL ORDER

6th January, 2010

Reply to the Notice of Enquiry will be filed within a week. A copy has been supplied to the representative of DG(I&R).

List this matter on 19th February, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 05/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ashok K. Vaid

....Complainant

Vs.

A.B.N. Amro Bank Ltd.

....Respondent

**Appearances : Shri U.N. Shukla, Advocate for
Complainant
Representative of respondent**

ORAL ORDER

6th January, 2010

List this matter on 8th March, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 06/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

....Complainant

Vs.

Local Truck Operators Union

....Respondent

**Appearances : Shri C. Shanmugam, ADG for DG
None for respondent**

ORAL ORDER

6th January, 2010

In view of the undertaking filed by way of an affidavit,
nothing further survives in the matter.

The proceedings are closed.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 34/2008
RTPE 244/1997**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

....Complainant

Vs.

DCM Daewoo Motors Ltd. & Ors.

....Respondent

**Appearances : Shri RD Makheeja, Advocate for DG
None for respondent**

ORAL ORDER

6th January, 2010

In view of the fact that Respondent No. 1 is wound up and R-2 is deleted from the array of respondents vide order dated 1.9.1998, nothing further survives in this dispute, as the role of R-3 was very limited and directly connected with R-1.

The present proceedings are closed.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**IA 23/2008
UTPE 53/2008**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Hindustan Lever Ltd.

....Complainant

Vs.

Lotus Herbal & Others

....Respondent

**Appearances :Dr. V.K. Aggarwal, proxy counsel for
complainant**

ORAL ORDER

6th January, 2010

List on 9th March, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 129/1996

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Pushpa Tayal

....Complainant

Vs.

Ajay Enterprises

....Respondent

Appearances : None for complainant

**Shri O.P. Dua, Sr. Advocate with Ms.
Deepti Mishra and Rohina Nath,
Advocates for the respondent**

ORAL ORDER

6th January, 2010

As the complainant was appeared in person yesterday,
at our request Shri C.Shanmugam, representative of
DG(I&R) agreed to assist us as amicus-curie.

List this matter on 27th January, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 89/1981/RTPE 23/1986/RTPE 540/1987

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

Ghasitamal Mela Ram

Suri Paper Marketing Co.

....Complainant

Vs.

Ballarpur Industries & Anr.

....Respondent

**Appearances : Shri RD Makheeja, advocate for DG
in RTPE 89/1984 and 23/1986
Shri V.K. Mehta, advocate for DG in
RTPE 540/1987
Shri O.P. Dua, Sr. advocate with Ms.
Deepti Mishra, advocates for Informant
Dr. V.K. Aggarwal, advocate for
respondent**

ORAL ORDER

6th January, 2010

**List this matter on 8th March, 2010 for
arguments.**

Later on Shri D.K. Malhotra, advocate for respondent
appeared and filed written submissions alongwith
citations/judgements in (RTPE 89/1984).

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**